

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4097-4098/2019

(Arising out of impugned final judgment and order dated 23-10-2018 in DBWR No. 75/2018 15-12-2017 in DBHCP No. 149/2017 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

MR. X

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

Date : 19-04-2022 These petitions were called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Dr. Joseph Aristotle S., AOR (Mentioned by)
Mr. Sanbha Rumnong, Adv.
Mr. Jaiwant Patankar, Adv.
Ms. Lija John, Adv.

For Respondent(s) Mr. Milind Kumar, AOR

UPON Mentioning the Court made the following
O R D E R
List on 20th July, 2022.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)